Title: Need to address issues concerning NRIs/PIOs through a single window system. - Laid.

SHRI MADHU GOUD YASKHI (NIZAMABAD): The NIRs/PlOs investment constitute a major segment which adds upto our economy, thus enabling us to take up various developmental activities. The overseas Indian Affairs Ministry has come into effect with the aim of integrating the numerous NRIs/PlOs spread across the globe. But it can be seen that even after one and half years of formation of the Ministry, no central system has been put in place for effective investment of NRIs/PlOs. No clear cut policy measures have been promulgated by the Government through its Ministry which can clear the aspects making it convenient for the NRIs/PlOs to invest judiciously. Till now, no modalities have been worked out by the Ministry to regulate the investment inflow. A centralized arrangement under the supervision of the OIA minister is to be immediately put in place with the assistance of the Ministry of External Affairs. Thus, this Ministry should act as the umbrella organisation, amalgamating the various responsibilities of NRIs currently under the various Ministries, into one single Department/Ministry. This can actually go a long way in successfully adopting adequate steps, under a single window system, wherein NRIs/PlOs can get every information relating to their issues.

^{*} Treated as laid on the Table.